

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6084
ANSWERED ON:03.05.2013
FAMILY PLANNING INSURANCE SCHEME
Tandon Annu

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to review/revise the Family Planning Insurance Scheme (FPIS) ;
- (b) if so, the details thereof;
- (c) whether the Government is considering to expand the scheme by involving all the General Insurance Companies;
- (d) if so, the details thereof;
- (e) the funds allocated for this purpose during the 11th Five Year Plan, year-wise and State/UT-wise; and
- (f) the steps taken by the Government to create awareness about the scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) & (b) Yes. The Government has revised the Family Planning Insurance Scheme with effect from 1st April, 2013 and it is renamed as "Family Planning Indemnity Scheme". Under the revised Scheme, the States/UTs would process and make payment of claims to the accepters of sterilization or their nominees in the event of death or failure of sterilization or complications following sterilization. The scheme also provides for indemnity cover for doctor/health facility. It is envisaged that States/UTs would make suitable budget provisions for implementation of the scheme through their respective State/UT Programme Implementation Plans (PIPs) under the National Rural Health Mission(NRHM).

(c) No.

(d) Does not arise.

(e) Funds allocated during the 11th Five Year Plan are as follows:-

Year	Amount allocated (rupees in crore)
2007-08	11.00
2008-09	06.00
2009-10	06.00
2010-11	15.00
2011-12	45.00

No separate funds were allocated for State/UTs

(f) Brochures and Pamphlets are created by the State/UTs as approved by Government of India which are distributed to district hospitals to create awareness about the Scheme.